NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No. 16/293/13 RT CP No.263/Chd/Hry/2017

In the matter of:

Best Koki Automotive Pvt. Ltd. & Ors.

...Applicants

Present:

Mr. Ashutosh Sharma, Practising Company Secretary

for the petitioners.

Mr. Ashutosh Sharma, Practising Company Secretary has filed Power of Attorney alongwith the resolution of Board of Directors of the company dated 09.12.2017. Notice of the petition to the Registrar of Companies, NCT of Delhi and Haryana for 21.03.2018 with a direction to file report/representation. Notice be collected from Registry and to send the same by Speed Post immediately and the petitioner shall file affidavit of service alongwith the requisite documents at least a week before the date fixed.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

February 01, 2018